

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:320

ANSWERED ON:24.11.2005

SETTING UP OF GRAM NYAYALAYAS

Owaisi Shri Asaduddin;Purandeswari Smt. Daggubati;Verma Shri Ravi Prakash

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) Whether the Government proposes to set up Gram Nyayalayas in the country with a view to providing cheap, timely and speedy justice to the rural people:

(b) If so, the details thereof: and

(c) The time by which these Nyayalayas are likely to be set up?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a), (b) & (c) : Yes Sir. The question of bringing in a legislation to provide for the establishment of Gram Nyayalayas for the purposes of access to justice, both civil and criminal, to the citizens at the grassroots level and ensuring them an opportunity for securing justice is being studied by the Government. The modalities are being worked out. As the proposal involves deep study and careful consideration and wide range consultations are also required before the proposal is finalized, it would be difficult to lay down any rigid time frame in this regard.